

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF

SHREE SURGOVIND TRADELINK LIMITED

Registered Office: 103/1, 1st floor, Angel Complex, Behind Bluestar Complex, Navjeevan, Ahmedabad – 380 014; Tel: +91-9624079421; e-mail:info@sstl.co.in.

This Corrigendum to the Detailed Public Statement (“**Corrigendum to DPS**”) is being issued by **Arihant Capital Markets Limited**, the Manager to the Offer (“**Manager**”) on behalf of **Mr. Virat Sevantil Shah , Mr. Alok Virat Shah and Mr. Rajan Sevantil Shah (“Acquirers”)**, in respect of Open Offer to Equity shareholders of Shree Surgovind Tradelink Limited (“**Target Company**”) in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (“**SEBI SAST Regulations**”) to amend and supplement Detailed Public Statement (“**DPS**”) and is in continuation of and should be read in conjunction with the DPS issued on February 11, 2013.

The shareholders of the Target Company are requested to kindly note the following information related to the offer:

The revised schedule of activities pertaining to the Open Offer is set forth below:

Activity	Original Day and Date	Revised Day and Date
Public Announcement Date	Tuesday, February 5, 2013	Tuesday, February 5, 2013
Detailed Public Statement Date	Monday, February 11, 2013	Monday, February 11, 2013
Filing of draft Letter of Offer with SEBI	Monday, February 18, 2013	Monday, February 18, 2013
Last date for competing offer	Tuesday, March 5, 2013	Tuesday, March 5, 2013
SEBI observations on draft LOF	Tuesday, March 12, 2013	Friday, March 22, 2013
Identified Date (Identified date is only for the purpose of determining the shareholders to whom the LOF shall be sent)	Thursday, March 14, 2013	Tuesday, March 26, 2013
Date by which LOF will be despatched to the shareholders	Thursday, March 21, 2013	Thursday April 4, 2013
Late date by which the Board of Target Company shall give its recommendation	Tuesday, March 26, 2013	Tuesday April 9, 2013
Issue Opening Advertisement Date	Thursday, March 28, 2013	Wednesday April 10, 2013
Date of commencement of tendering period (open date)	Monday, April 1, 2013	Friday April 12, 2013
Date of expiry of tendering period (closure date)	Monday, April 15, 2013	Monday April 29, 2013
Date by which all requirements including payment of consideration would be completed	Thursday, May 2, 2013	Tuesday May 14, 2013

The Acquirers accept full responsibility for the information contained in this Corrigendum to DPS and also for the fulfillment of their obligations laid down in the SEBI SAST Regulations.

A copy of this Corrigendum to DPS will also be available on SEBI's website www.sebi.gov.in.

Issued by: MANAGER TO THE OFFER	On behalf of Acquirers
 ARIHANT capital markets ltd. SEBI Regn. No.: INM 000011070 3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (East), Mumbai- 400 057. Tel. No. : +91- 22- 4225 4800; Fax. No.: +91- 22- 4225 4880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com Contact Person: Mr. Satish Kumar P./ Mr. Sameer Purohit	Mr.Virat S Shah Mr.Alok V Shah Mr.Rajan S Shah

Place: Mumbai

Date: March 25, 2013